GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1751 TO BE ANSWERED ON 10.12.2025

RAILWAY LINE IN SHIVAMOGGA

1751. SHRI B Y RAGHAVENDRA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the current status of the following new railway line projects, which fall wholly or partially within the Shivamogga Lok Sabha Constituency along with their respective original target completion dates and the revised expected timelines, project-wise;
 - (i) Shimoga Shikaripura Ranebennur New Line (Approx. 103 Km)
 - (ii) Shimoga Harihar New Line (Approx. 79 Km)
- (b) the reasons for the delay in land acquisition and forest clearance from the State Government of Karnataka along with project-wise breakup of the land required, land acquired and balance land to be acquired;
- (c) the current status of the cost-sharing agreement for both projects including the amount demanded from the State Government by the Railways and the amount actually deposited by the State Government till date; and
- (d) the details of the measures taken or proposed by the Government to speed up land acquisition, forest clearances and the State's financial contribution ensuring timely completion?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Shivamogga-Shikaripura-Ranebennur new line project (96 km) has

been sanctioned on 50:50 cost sharing basis and land to be provided free of cost by Government of Karnataka (GoK). Total land required is 559 ha, out of which 226 ha land has been acquired and balance 333 ha land is yet to be acquired.

Shivamogga-Harihar new line project (79 km) has been sanctioned on 50:50 cost sharing basis and land to be provided free of cost by Government of Karnataka (GoK). Railways had requested GoK to acquire entire land of 488 ha for the project. However, GoK has shown their inability to share the cost and to provide land free of cost. The project has been held up on this account.

Karnataka:-

Budget allocation in the recent years has increased significantly. Budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Karnataka is as under:

Period	Outlay	
2009-14	₹835 crore/year	
2025-26	₹7,564 crore (more than 9 times)	

As on 01.04.2025, 25 projects (15 new lines, 10 doubling) of 3,264 km length, costing ₹ 42,517 crore falling fully/partly in Karnataka are sanctioned. The summary is as under:-

Category	No of sanctioned Projects	Total Length (in km)	Length Commissioned Upto Mar'25 (km)	Exp upto Mar'25 (₹ in cr.)
New Line	15	2,034	421	8,794
Doubling/ Multitracking	10	1,230	973	12,516
Total	25	3,264	1,394	21,310

Details of some of the recently completed projects falling fully/partly in Karnataka are as under:

S. No	Project	Cost
		(₹in Crores)
1	Kottur-Harihar new line (65 km)	468
2	Hassan-Bangalore new line (167 km)	1,290
3	Bidar-Gulbarga new line (110 km)	1,543
4	Shivani - Hosadurga Road doubling (10 km)	50
5	Shivani - Birur Doubling (29 km)	143
6	Hosadurga-Chikjajur doubling (29 km)	260
7	Ramanagram-Mysore patch doubling (94 km)	998
8	Yelahanka-Chennasadra doubling (13 km)	108
9	Yeshwantpur-Yelahanka doubling (12 km)	95
10	Netrawati-Mangalore Central doubling (2 km)	28
11	Kankanadi-Panambur doubling (19 km)	350
12	Arsikere-Tumkur doubling (96 km)	758
13	Yelahanka- Penukonda doubling (123 km)	1,104
14	Daund-Gulbarga doubling (225 km)	3,182
15	Hubli-Chikjajur doubling (190 km)	1,850

Some of the projects falling fully/partly in Karnataka which have been taken up are as under:

S No.	Project	Cost (₹ in Crores)
1	Hospet - Hubli - Londa - Vasco - de - Gama doubling (312 km)	4,153
2	Hotgi-Gadag doubling (284 km)	2,459
3	Ginigera - Raichur new line (165 km)	3,401
4	Gadag - Wadi new line (257 km)	2,842
5	Bagalkot – Kudachi new line (142 km)	1,649
6	Tumkur – Rayadurga new line (207 km)	2,496
7	Tumkur – Davangere new line (182 km)	2,142
8	Kadur – Chikmagalur – Belur new line (68 km)	825
9	Baiyyapanahalli – Hosur doubling (48 km)	336
10	Yeshwanthpur – Channasandra doubling (22 km)	314

In last three years i.e. 2022-23, 2023-24, 2024-25 and current financial year 2025-26, 65 surveys (25 new line and 40 doubling) covering a total length of 7,239 km has been sanctioned falling fully/partly in the State of Karnataka.

Details of some major projects which are delayed due to land acquisition are as under:-

S No.	Project	Total Land required (in ha)	Land acquired (in ha)	Balance Land to be acquired (in ha)
1	Shimoga–Rannebennur new line (96 km)	559	226	333
2	Belgaum –Dharwad new line (73 km)	581	0	581
3	Shimoga – Harihar new line (79 km)	488	0	488
4	Whitefield-Kolar new line (53 km)	337	0	337
5	Hassan-Belur new line (32 km)	206	0	206

Summary of the status of land acquisition in Karnataka is as under:-

Total Land required for Projects in Karnataka	9,020 ha
Land Acquired	5,679 ha (63%)
Balance Land to be acquired	3,341 ha (37%)

Government of India is geared up to execute projects, however success depends upon the support of Government of Karnataka.

Sanction of any railway project depend upon many parameters/factors which include the following:

Anticipated traffic projections and remunerativeness of the proposed route

- First and last mile connectivity provided by the project
- Connection of missing links and providing additional route
- Augmentation of congested/saturated lines
- Demands raised by State Governments/Central Ministries/Public representatives
- Railway's own operational requirements
- Socio-economic considerations
- Overall availability of funds

Completion of Railway project/s depends on various factors which include the following:

- Land acquisition by State Government
- Forest clearance
- Shifting of infringing utilities
- Statutory clearances from various authorities
- Geological and topographical conditions of area
- Law and order situation in the area of project site
- Number of working months in a year for particular project site etc.

All these factors affect the completion time and cost of the project/s.
